

GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS

LOK SABHA  
UNSTARRED QUESTION NO.1474

TO BE ANSWERED ON THE 08<sup>TH</sup> DECEMBER, 2015/ AGRAHAYANA 17,1937 (SAKA)

COMMUNALISM AND CASTEISM

†1474. SHRI RAJESH RANJAN:  
SHRI KAUSHALENDRA KUMAR:  
SHRI TAMRADHWAJ SAHU:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether incidents of communalism/casteism have been reported in the country;
- (b) if so, the total number of such cases reported during each of the last three years and the current year, State-wise; and
- (c) the steps taken by the Government to stop such cases in future?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)

(a) and (b): As per available information, the State-wise details of communal incidents reported during last three years i.e. 2012, 2013, 2014 and 2015 (upto October) are enclosed at Annexure-I.

The State/UT wise details of cases registered under atrocities against persons belonging to scheduled castes during 2012, 2013 and 2014 are enclosed as Annexure-II. The information for the year 2015 is not available.

(c) "Public Order" and "Police" are State subjects as per the provisions of the Constitution of India. The responsibilities of maintaining law and order including communal violence, rest primarily with the respective State Governments.

However, to maintain communal harmony in the country, the Central Government assists the State Governments/Union Territory Administrations in a variety of ways like sharing of information, sending alert messages and advisories, sending Central Armed Police Forces including the composite Rapid Action Force, created specially to deal with communal situations, to the concerned State Governments on specific requests and in the modernisation of the State Police Forces. The Central Government has circulated revised Guidelines to promote Communal Harmony to the States and Union Territories in 2008 which inter alia, lay down standard operating procedures to be put in place to deal with situation arising out of the communal violence. They also delineate preventive and administrative measures to be taken to maintain communal harmony. These guidelines are reiterated while sending advisories.

Govt. of India has also circulated advisory to the States & Union Territories in 2010 on measures to curb Crime against Scheduled Castes/Scheduled Tribes.

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STATEMENT REFERRED TO IN REPLY TO PART (a to b) OF LOK SABHA UNSTARRED				
QUESTION NO. 1474 FOR 08.12.2015 SHOWING NUMBER OF COMMUNAL INCIDENTS				
OCCURRED DURING THE YEARS 2012, 2013, 2014 AND 2015 (JANUARY TO OCTOBER)				
Name of State	2012	2013	2014	2015 (JANUARY - OCTOBER)
	Incidents	Incidents	Incidents	Incidents
A & N Islands	0	0	0	0
Andhra Pradesh	60	15	5	4
Arunachal Pradesh	0	0	0	0
Assam	0	0	1	2
Bihar	21	63	61	59
Chandigarh	0	0	0	0
Chhattisgarh	4	3	0	2
Delhi	3	2	7	5
D & N Haveli	0	0	0	0
Daman & Diu	0	0	0	0
Goa	1	1	0	0
Gujarat	57	68	74	47
Haryana	2	2	4	3
Himachal Pradesh	0	0	0	1
J & K	0	4	0	2
Jharkhand	11	12	10	24
Karnataka	69	73	73	79
Kerala	56	41	4	1
Lakshadweep	0	0	0	0
Madhya Pradesh	92	84	56	86
Maharashtra	94	88	97	97
Manipur	0	0	0	0
Meghalaya	0	0	0	0
Mizoram	0	0	0	0
Nagaland	0	0	0	0
Odisha	4	3	3	0
Puducherry	0	0	0	0
Punjab	2	2	0	0
Rajasthan	37	52	72	54
Sikkim	0	0	0	0
Tamil Nadu	14	36	15	3
Telangana	0	0	5	10
Tripura	0	0	0	0
Uttarakhand	0	3	8	8
Uttar Pradesh	118	247	133	139
West Bengal	23	24	16	24
<b>Total</b>	<b>668</b>	<b>823</b>	<b>644</b>	<b>650</b>

STATEMENT REFERRED TO IN REPLY TO PART (a) to (b) OF LOK SABHA UNSTARRED QUESTION NO. 1474 FOR  
08.12.2015 SHOWING NUMBER OF CASES REGISTERED UNDER ATROCITIES AGAINST PERSONS BELONGING  
TO SCHEDULED CASTES (SCs) DURING 2012, 2013 AND 2014

SL.NO	State/UT	2012	2013	2014
		CR	CR	CR
1	Andhra Pradesh	3048	3264	2104
2	Arunachal Pradesh	0	0	0
3	Assam	4	8	2
4	Bihar	4821	6721	7874
5	Chhattisgarh	262	242	359
6	Goa	9	11	12
7	Gujarat	1026	1190	1075
8	Haryana	252	493	444
9	Himachal Pradesh	126	144	113
10	Jammu & Kashmir	1	0	0
11	Jharkhand	696	978	903
12	Karnataka	2594	2555	1865
13	Kerala	810	756	712
14	Madhya Pradesh	2875	2945	3294
15	Maharashtra	1086	1657	1763
16	Manipur	0	1	1
17	Meghalaya	0	0	0
18	Mizoram	0	0	0
19	Nagaland	0	0	0
20	Odisha	2265	2592	1657
21	Punjab	71	126	123
22	Rajasthan	5559	6475	6734
23	Sikkim	5	6	3
24	Tamil Nadu	1638	1844	1486
25	Telangana	-	-	1427
26	Tripura	76	48	1
27	Uttar Pradesh	6201	7078	8066
28	Uttarakhand	33	34	60
29	West Bengal	85	115	130
	TOTAL STATE(S)	33543	39283	40208
30	A & N Islands	0	0	0
31	Chandigarh	2	4	1
32	D&N Haveli	0	0	0
33	Daman & Diu	0	1	0
34	Delhi UT	44	52	86
35	Lakshadweep	0	0	0
36	Puducherry	4	6	5
	TOTAL UT(S)	50	63	92
	TOTAL (ALL INDIA)	33593	39346	40300